

night services routes via Patel Chowk which is at a walking distance from Parliament House.

Route No.	Description
013...	New Delhi Rly. Stn.—Adarsh Nagar.
032...	New Delhi Rly. Stn.—Vivek Vihar.
072...	I.S.B.T.—Uttam Nagar Terminal.

Apart from the above, for the convenience of those who have to sit late in their offices in Central Secretariat Complex, the DTC is operating 48 trips from Central Secretariat on various routes between 00 P.M. and 11.35 P.M.

It has not been considered practicable to divert all the night services via Central Secretariat Complex without leaving out certain areas being served now.

Small Scale Suture Manufacturers

813. SHRI DINKARRAO GOVIND-RAO PATIL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to a news report published on page 7 in weekly 'Blitz', of February 9, 1985 to the effect that a multi-national company specialising in sutures is under severe attack from small scale industrialists for sabotaging their business by alleged dishonest practices; and

(b) if so, what steps Government have taken or propose to take to stop such sabotage by a multi-national company?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.

(b) The allegations mainly relate to unethical marketing practices of a multi-national company. These are not covered by the provisions of Drugs & Cosmetics Act and the rules framed thereunder.

Inland waterway authority

814. SHRI ADINARAYANA REDDY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether there is any proposal under Government's consideration to set up an inland waterways authority; and

(b) if so, what are the details together with the names of different rivers which are likely to be covered by this Authority?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI):

(a) Yes, Sir.

(b) The proposed Authority will be entrusted with the responsibility of development, maintenance and operation of National Waterways in the country. 10 Waterways namely (i) the Ganga-Bhagirathi-Hooghly river system, (ii) the Brahmaputra, (iii) the Mandovi, the Zuari and the Cumberjua Canal in Goa, (iv) the Mahanadi, (v) the Godavari, (vi) the Narmada, (vii) Sunderbans Area, (viii) the Krishna, (ix) the Tapi and (x) the West Coast Canal in Kerala, have been identified for consideration for being declared as National Waterways. Already the Allahabad-Haldia stretch of the Ganga-Bhagirathi-Hooghly river has been given the status of a National Waterway by enactment of a Central Legislation. The proposed Authority will also act as a Research and Advisory Agency for shipping and navigation on inland waterways in the country.